

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Reliance Commercial Finance Ltd
Vs
Greatshine Holdings Pvt Ltd

MAIN PETITION NUMBER : IBA/864/2020

(IA/MA) APPLICATION NUMBERS

IA/672CHE)/2024; IA(IBC)/634(CHE)2024

ORDER

Present: Mr. S.Sathiyarayanan, Ld. Counsel for RP.
Mr. Rajkumar Jhabakh, Ld. Counsel for Successful Resolution Applicant.

Arguments on both the applications heard.

Orders **reserved**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**